

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/1016/2018
NAME OF THE PETITIONER : NOBLE PROMOTERS PVT LTD
NAME OF THE RESPONDENTS : ROC CHENNAI
UNDER SECTION : 252

S.No. Name (in Capital) Represented by Signature

1) Sandeep kumar for Applicants
2) B. Sarathbabu for Roc, Chennai
B. Sarathbabu

ORDER

Counsel for Applicant present. Representative of ROC present and filed Report.
Heard submissions made by both sides. **Order is reserved.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr